Memorandum of Understanding (MoU) with them. However, a Study have been carried out for revival of 32 non-operational airports in the country.

Operationalisation of Pakyong Airport, Sikkim

2421. SHRI O.T. LEPCHA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) what is the status of construction of airport at Pakyong in Sikkim;
- (b) whether all the contracts have been given on time and progress of the construction is as per time schedule;
 - (c) whether there is any delay in construction work;
 - (d) if so, the details thereof and the reasons therefor; and
 - (e) by when the airport is going to start operations?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) 31% of the construction work was completed by July, 2010.

- (b) All contracts related to pavement work and development of airstrip have been awarded. Other packages like terminal building and associated works and Technical Block, Control Tower cum Fire Station are planned to be awarded for timely completion, within the overall target date for airport development.
- (c) and (d) Initial delay occurred due to hindrances at site like absence of power and water lines, diversion of road.
 - (c) The target date of completion of the project is July, 2012.

Stray dogs at runways of Airports

2422. DR. K.V.P. RAMACHANDRA RAO: Will the Minster of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that when an Airbus A 380 had landed recently at the Delhi airport, a stray dog had appeared on the runway;
- (b) if so, the reasons therefor and the number of such incidents occurred during the last two years;

- (c) the action taken against the officials responsible; and
- (d) the action proposed to prevent such incidents in future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) No, Sir. There was no stray dog reported on runway when airbus A 380 landed on runway. However, on 15.07.2010, a stray dog appeared on apron when A -380, operated by Emirates Airlines was taxing for parking.

- (b) No incident of stray dogs in the runway of Indira Gandhi International Airport, Delhi was reported to the Government during the last two years.
 - (c) Does not arise.
- (d) Delhi International Airport Limited has engaged Wildlife SOS, an NGO to rehabilitate dogs from the airport area. Also the following steps are taken to reduce stray dog/ animals in the airport area (i) frequent runway inspection particularly during each landing and departures; (ii) fencing of the airport periphery; (iii) grass cutting and checking of water logging inside the airport; (iv) wire meshing of the hangars; (v) garbage dumping in the covered bins and early removal; (vi) regular joint inspection of the areas around the airport; and (vii) deployment of Watch & Ward staff during the aircraft operations.

State-owned Hotels/Restaurants at T-3, IGI Airport

†2423.SHRI KAPTAN SINGH SOLANKI: Will the Minister of CIVIL AVIATION be pleased to state:

the details and number of Government hotels and restaurants which have been allotted space as against private hotels and restaurants in Terminal -3 at Indira Gandhi International (IGI) airport?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Food & Beverages units at T3, IGI Airport have been awarded to the following JV companies (i) Delhi Select Service Hospitality Pvt. Ltd. (ii) Travel Food Services Private Limited (iii) Devyani Food Street Private Limited through competitive bid process. The only Hotel at T-3 has been concessioned out to Devarayaa Hospitalities Private Limited through similar process. No Government hotels and restaurants have been allocated space in T-3 at IGI Airport, as allotment was done through competitive bid process.

†Original notice of the question was received in Hindi.